

३५

बुधवार, जुलै २७, १९८८/श्रावण ५, शके १९१०

L. A. BILL No. XXIV OF 1988.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1989.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1989; and for the purpose of authorising payment of the said sums; It is hereby enacted in the Thirty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Appropriation Act, 1988.

Issue of Rs. 114,09,42,505 out of the Consolidated Fund of the State for the year 1988-89.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in the aggregate to the sum of one hundred fourteen crores, nine lakhs, forty-two thousand, five hundred and five rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1989 in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1989.

THE SCHEDULE

(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
	A—EXPENDITURE ON REVENUE ACCOUNT		Rs.	Rs.	Rs.
	General Administration Department				
A-2	Council of Ministers.	2013, Council of Ministers.	90,35,000	90,35,000
A-6	Public Service Commission.	2051, Public Service Commission.	60,00,000	60,00,000
A-7	Secretariat—General Services.	2052, Secretariat—General Services.	72,00,000	72,00,000
A-12	Information and Publicity.	2220, Information and Publicity.	4,35,000	4,35,000
A-13	Social Security and Welfare.	2235, Social Security and Welfare.	10	10
		Total—General Administration Department.	2,26,70,010	2,26,70,010
	Home Department				
B-6	Police.	2055, Police.	87,630	87,630
		Total—Home Department.	87,630	87,630
	Revenue and Forests Department				
C-2	Stamps and Registration.	2030, Stamps and Registration.	30,00,000	30,00,000
C-8	Public Works.	2059, Public Works.	1,50,00,000	1,50,00,000
C-13	Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	2,014	2,014
C-18	Forestry and Wild Life.	2406, Forestry and Wild Life.	1,57,90,000	1,57,90,000
		Total—Revenue and Forests Department.	3,37,90,000	2,014	3,37,92,014

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Agriculture and Co-operation Department					
D-5	Crop Husbandry.	2401, Crop Husbandry.	13,03,15,000	13,03,16,000
D-7	Animal Husbandry.	2403, Animal Husbandry.	82,60,000	82,60,000
D-8	Dairy Development.	2404, Dairy Development.	61,800	61,800
D-11	Co-operation.	2425, Co-operation.	77,000	77,000
Total—Agriculture and Co-operation Department.			13,86,53,000	61,800	13,87,14,800
Education and Employment Department					
E-3	General Education.	2202, General Education.	11,54,03,010	11,54,03,010
E-4	Technical Education.	2203, Technical Education.	3,78,38,132	3,78,38,132
E-5	Sports and Youth Services.	2204, Sports and Youth Services.	89,30,000	89,30,000
E-6	Art and Culture.	2205, Art and Culture.	5,00,000	5,00,000
E-8	Labour and Employment.	2230, Labour and Employment.	1,26,97,000	1,26,97,000
E-10	Secretariat—Social Services.	2251, Secretariat—Social Services.	5,00,000	5,00,000
E-11	Revenue Expenditure on Removal of Regional Imbalance.}	2202, General Education. 2203, Technical Education 2230, Labour and Employment.	2,35,62,000	2,35,62,000
Total—Education and Employment Department			19,94,30,142	19,94,30,142
Urban Development Department					
F-5	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	8,62,312	8,62,312
Total—Urban Development Department.			8,62,312	8,62,312
Finance Department					
G-7	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	2,10,000	2,10,000
Total—Finance Department.			2,10,000	2,10,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
		Public Works Department			
H-11	Public Works and Administrative and Functional Buildings.	2059, Public Works. 2202, General Education. 2203, Technical Education. 2205, Art and Culture. 2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment. 2403, Animal Husbandry.	3,04,16,000	3,04,16,000
		Total—Public Works Department.	3,04,16,000	3,04,16,000
		Irrigation Department			
I-3	Major and Medium Irrigation.	2701, Major and Medium Irrigation.	50,00,000	50,00,000
		Total—Irrigation Department.	50,00,000	50,00,000
		Law and Judiciary Department			
J-1	Administration of Justice.	2014, Administration of Justice.	20	20
		Total—Law and Judiciary Department.	20	20
		Industries, Energy and Labour Department			
K-8	Village and Small Industries.	2851, Village and Small Industries.	42,00,000	42,00,000
K-9	Industries.	2852, Industries.	9,58,00,000	9,58,00,000
		Total—Industries, Energy, and Labour Department.	10,00,00,000	10,00,00,000
		Rural Development Department			
L-3	District Administration.	2053, District Administration.	2,90,43,000	2,90,43,000
L-5	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	6,33,70,000	6,33,70,000
L-7	Nutrition.	2236, Nutrition.	1,53,00,000	1,53,00,000
L-11	Rural Employment.	2505, Rural Employment.	2,80,60,000	2,80,60,000
L-13	Minor Irrigation.	2702, Minor Irrigation.	1,11,28,530	1,11,28,530
L-13A	Power.	2801, Power.	29,000	29,000
		Total—Rural Development Department.	14,69,30,530	14,69,30,530

No. of Grant or other Appropriation	Services and purposes.	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	Social Welfare, Cultural Affairs, Sports and Tourism Department				
N-3	Art and Culture.	2205, Art and Culture.	49,47,600	49,47,600
N-7	Nutrition.	2236, Nutrition.	10	10
N-10	Tourism.	3452, Toursim.	20,00,000	20,00,000
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	69,47,610	69,47,610
	Planning Department				
O-3	Other Rural Development Programmes.	2515, Other Rural Development Programmes.	10	10
O-4	Hill Areas.	2551, Hill Areas.	1,35,00,000	1,35,00,000
		Total—Planning Department.	1,35,00,010	1,35,00,010
	Housing and Special Assistance Department				
Q-6	Housing.	2216, Housing.	15,00,00,000	15,00,00,000
		Total—Housing and Special Assistance Department.	15,00,00,000	15,00,00,000
	Public Health Department				
R-1	Medical and Public Health.	2210, Medical and Public Health.	10	57,100	57,110
R-2	Family Welfare.	2211, Family Welfare.	10	10
		Total—Public Health Department.	20	57,100	57,120
	Medical Education and Drugs Department				
S-3	Medical and Public Health.	2210, Medical and Public Health.	2,02,92,000	6,482	2,02,98,482
S-5	Secretariat—Social Services.	2251, Secretariat—Social Services.	1,60,000	1,60,000
		Total—Medical Education and Drugs Department.	2,04,52,000	6,482	2,04,58,482

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
	Tribal Development Department				
T-4	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	18,375	18,375
		2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2210, Medical and Public Health. 2215, Water Supply and Sanitation. 2216, Housing. 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment. 2235, Social Security and Welfare. 2251, Secretariat—Social Services. 2401, Crop Husbandry. 2402, Soil and Water Conservation. 2403, Animal Husbandry. 2404, Dairy Development. 2405, Fisheries. 2406, Forestry and Wild Life. 2408, Food, Storage and Warehousing. 2415, Agricultural Research and Education. 2425, Co-operation. 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2506, Land Reforms. 2702, Minor Irrigation. 2851, Village and Small Industries. 2852, Industries. 3054, Roads and Bridges. 3456, Civil Supplies.			
T-8	Revenue Expenditure on Tribal Areas Development Sub-Plan.		4,02,09,000	4,02,09,000
		Total—Tribal Development Department.	4,02,09,000	18,375	4,02,27,375

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Environment Department					
U-3	Secretariat—Social Services.	2251, Secretariat—Social Services.	4,56,000	4,56,000
U-4	Ecology and Environment.	3435, Ecology and Environment.	10	10
		Total—Environment Department.	4,56,010	4,56,010
		Total—A-Expenditure on Revenue Account.	90,95,26,664	2,33,401	90,97,60,065
B—EXPENDITURE ON CAPITAL ACCOUNT					
Revenue and Forests Department					
C-23	Capital Outlay on Social Security and Welfare.	4235, Capital Outlay on Social Security and Welfare.	1,50,00,000	1,50,00,000
		Total—Revenue and Forests Department.	1,50,00,000	1,50,00,000
Agriculture and Co-operation Department					
D-17	Capital Outlay on Crop Husbandry.	4401, Capital Outlay on Crop Husbandry.	50,00,000	50,00,000
D-19	Capital Outlay on Animal Husbandry.	4403, Capital Outlay on Animal Husbandry.	49,05,000	49,05,000
D-21	Capital Outlay on Fisheries.	4405, Capital Outlay on Fisheries.	1,00,000	1,00,000
D-24	Capital Outlay on Co-operation.	4425, Capital Outlay on Co-operation.	6,95,79,000	6,95,79,000
		Total—Agriculture and Co-operation Department	7,95,84,000	7,95,84,000
Public Works Department					
H-14	Capital Outlay on Roads and Bridges.	5054, Capital Outlay on Roads and Bridges.	200	200

No. of Grant or other Appropriation (1)	Services and purposes. (2)	Head of Account. (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
Public Works Department—contd.					
H-15	Capital Outlay on Public Works and Administrative and Functional Buildings.	4058, Capital Outlay on Stationery and Printing. 4059, Capital Outlay on Public Works. 4202, Capital outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health. 4211, Capital Outlay on Family Welfare. 4217, Capital Outlay on Urban Development. 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 4235, Capital Outlay on Social Security and Welfare. 4250, Capital Outlay on Other Social Services.	5,00,000	5,00,000
Total—Public Works Department.			5,00,200	5,00,200
Irrigation Department					
I-11	Capital Outlay on Major and Medium Irrigation.	4701, Capital Outlay on Major and Medium Irrigation.	18,960	18,960
I-14	Capital Outlay on Power Projects.	4801, Capital Outlay on Power Projects.	50,00,000	50,00,000
Total—Irrigation Department.			50,00,000	18,960	50,18,960
Industries, Energy and Labour Department					
K-11-A	Capital Outlay on Other Social Services.	4250, Capital Outlay on Other Social Services.	2,13,000	2,13,000
K-12	Capital Outlay on Co-operation.	4425, Capital Outlay on Co-operation.	1,16,000	1,16,000
K-13	Capital Outlay on Village and Small Industries.	4851, Capital Outlay on Village and Small Industries.	25,00,000	25,00,000
K-16	Other Capital Outlay on Industries and Minerals.	4885, Other Capital Outlay on Industries and Minerals.	30	30
Total—Industries, Energy and Labour Department.			27,13,030	1,16,000	28,29,030

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
		Rural Development Department			
L-20	Capital Outlay on Soil and Water Conservation.	4402, Capital Outlay on Soil and Water Conservation.	60,00,000	60,00,000
		Total—Rural Development Department.	60,00,000	60,00,000
		Tribal Development Department			
T-10	Capital Outlay on Tribal Areas Development Sub-Plan.	4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Arts and Culture. 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes. 4250, Capital Outlay on other Social Services. 4401, Capital Outlay on Crop Husbandry. 4403, Capital Outlay on Animal Husbandry. 4404, Capital Outlay on Dairy Development. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4415, Capital Outlay on Agricultural Research and Education. 4425, Capital Outlay on Co-operation. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges.	2,00,50,240	2,00,50,240
		Total—Tribal Development Department.	2,00,50,240	2,00,50,240
		Total—B-Expenditure on Capital Account.	12,88,47,470	1,34,960	12,89,82,430

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
C—EXPENDITURE UNDER DEBT HEADS					
Agriculture and Co-operation Department					
D-32	Loans for Crop Husbandry.	6401, Loans for Crop Husbandry.	10	10
D-33	Loans for Animal Husbandry.	6403 Loans for Animal Husbandry.	20,00,000	20,00,000
D-36	Loans for Co-operation.	6425, Loans for Co-operation.	55,00,000	55,00,000
		Total—Agriculture and Co-operation Department.	75,00,010	75,00,010
Education and Employment Department					
E-12-A	Loans for Other Social Services.	6250, Loans for Other Social Services.	15,00,000	15,00,000
		Total—Education and Employment Department.	15,00,000	15,00,000
Industries, Energy and Labour Department					
K-18	Loans for Other Social Services.	6250, Loans for Other Social Services.	5,00,000	5,00,000
K-22	Loans for Consumer Industries.	6860, Loans for Consumer Industries.	5,00,00,000	5,00,00,000
K-23	Loans for Other Industries and Minerals.	6885, Loans for Other Industries and Minerals.	1,00,00,000	1,00,00,000
		Total—Industries, Energy and Labour Department.	6,05,00,000	6,05,00,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
M-8	Food and Civil Supplies Department Internal Debt of the State Government.	6003, Internal Debt of the State Government.	3,27,00,000	3,27,00,000
		Total— Food and Civil Supplies Department.	3,27,00,000	3,27,00,000
		Total— C-Expenditure under Debt Heads.	6,95,00,010	3,27,00,000	10,22,00,010
		GRAND TOTAL	110,78,74,144	3,30,68,361	114,09,42,505

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 1988-89. The amounts are shown below :—

	Rs.
(a) Revenue Expenditure ..	90,97,60,065
(b) Capital Expenditure ..	12,89,82,430
(c) Expenditure under Debt Heads ..	10,22,00,010
Total ..	114,09,42,505

Bombay, dated the 27th July 1988.

SUSHILKUMAR S. SHINDE,
Minister for Finance.

GOVERNOR'S RECOMMENDATION UNDER ARTICLE 207 OF
THE CONSTITUTION OF INDIA.

In exercise of the powers conferred upon him by clause (1) of article 207 of the Constitution of India, the Governor of Maharashtra is pleased to recommend to the Maharashtra Legislative Assembly, the consideration of the Maharashtra (Second Supplementary) Appropriation Bill, 1988.

By order and in the name of the Governor of Maharashtra,

R. V. NATU,

Junior Draftsman to Government.

Bombay, dated the 27th July 1988.